

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 624 OF 2001

HARISHCHANDRA LADAKU THANGE
(s)

Appellant

VERSUS

STATE OF MAHARASHTRA
Respondent(s)

(With office report)

Date: 31/05/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(VACATION BENCH)

For Appellant(s) Mr. D.N. Goburdhan, Adv.

For Respondent(s) Mr. Ravindra Keshavrao Adsure, Adv. (NP)

UPON being mentioned the Court made the following
ORDER

At the request of learned counsel for the appellant, the matter is
adjourned by three weeks.

(N. Annapurna)
Court Master

(Radha R. Bhatia)
Court Master